IN THE HIGH COURT OF BOMBAY AT GOA. LD-VC-CW-200/2020

Hayad Sab Bepari(dec.) thr.

Lrs, and ors. ...Appellants.

Vs

C. Mohidin(dec.) thr. His Lrs.Respondents.

Shri P. Talaulikar, Advocate for the appellants.

Coram:- DAMA SESHADRI NAIDU, J. Date: 14th October 2020.

PC.

Service of notice on the respondents is said to have been awaited.

2. Post the matter on 4.11.2020.

DAMA SESHADRI NAIDU, J.

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